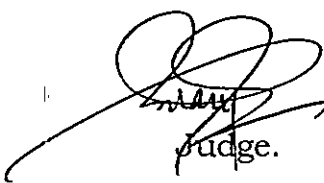





Case No.....

Serial No.	Date	Order (s) with Signature (s)
1	2	3
02.	02-03-2010 (Dr. Saikia, CJ)	<p style="text-align: center;"><u>PRESENT:</u> HON'BLE THE CHIEF JUSTICE DR. JUSTICE AFTAB H. SAIKIA HON'BLE MR. JUSTICE S. P. WANGDI, JUDGE</p> <p>Heard Mr. A. Moulik, learned Senior Counsel assisted by Mr. N.G. Sherpa, learned Counsel for the petitioners as well as Mr. J.B. Pradhan, learned Additional Advocate General with Mr. Karma Thinlay, learned State Counsel for the State-respondents.</p> <p>Mr. Moulik, learned Senior Counsel has submitted that he may be permitted to withdraw this petition with liberty to file afresh, if so advised and inclined.</p> <p>Permission stands granted.</p> <p>This writ petition stands dismissed on withdrawal.</p> <div style="display: flex; justify-content: space-around; align-items: center;"> <div style="text-align: center;">  Judge. </div> <div style="text-align: center;">  Chief Justice. </div> </div>

rsr/jks